

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – Nomination of two (02) Judicial Officers to participate in the Academic Programme Special Event on first “**Counter Terrorism**” ToT1 programme in collaboration with the CEELI/FJC, Washington DC and National Judicial Academy, Bhopal is scheduled to be held on 12.11.2022 (Saturday) and 13.11.2022 (Sunday) at Tamil Nadu State Judicial Academy, Chennai - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. NJA/Dir/FJC/2022, from the Director, National Judicial Academy, Bhopal, dated 29.01.2022.
 2. NJA/Dir.CEELI/FJC/CT/2022-23, from the Director, National Judicial Academy, Bhopal, dated 21.10.2022.
 2. High Court’s letter Roc.No.1479/SO/2022, dated 26.10.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.

ORDER ROC.NO.4311/2022 - B. SPL., DATED: 02.11.2022.

In view of the nomination of the following two (02) Judicial officers, mentioned in Column No.2, vide High Court’s letter 3rd read above, to participate in the Academic Programme Special Event on first “**Counter Terrorism**” ToT1 programme in collaboration with the Central And Eastern European Law Initiative (**CEELI**) Institute / Federal Judicial Centre (**FJC**), Washington DC and National Judicial Academy, Bhopal is scheduled to be held on **12.11.2022 (Saturday) and 13.11.2022 (Sunday)** at **Tamil Nadu State Judicial Academy, Chennai**, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI CH.K. BHUPATHI, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
2.	DR. SUNNAM SRINIVAS REDDY, XXVI Additional Chief Judge, City Civil Court, Hyderabad.	X Additional Chief Judge, City Civil Court, Hyderabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

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On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at Tamil Nadu State Judicial Academy, Chennai.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Director, Tamil Nadu State Judicial Academy No. 30(95), "Malligai" PSKR Salai Greenways Road, R.A.Puram, Chennai.
5. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The I Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.
7. The XXVI Additional Chief Judge, City Civil Court, Hyderabad.
8. The X Additional Chief Judge, City Civil Court, Hyderabad.
9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.
11. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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